

Jhumia families in the Third Five Year Plan.

**Assessment of Basic Education in Tripura**

**1235. Shri Dasaratha Deb:** Will the Minister of Education be pleased to state:

(a) whether there has been any assessment of the basic education imported to the students of Tripura; and

(b) if not, whether steps would be taken to make an early assessment?

**The Minister of Education (Dr. K. L. Shrimaji):** (a) Yes, Sir.

(b) Does not arise.

**० मध्य प्रदेश में आदिम जाति खंड**

१२३६. श्री बड़े : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में आदिमजाति खंड कहां-कहां खोले जायेंगे;

(ख) केन्द्रीय शासन ने सन् १९६१-६२ में आदिम जाति खण्ड (राष्ट्रीय विस्तार खण्ड) निर्माण करने के लिये मध्य प्रदेश शासन को कितना धन दिया; और

(ग) यदि धन दिया गया तो क्या उसका प्रयोग मध्य प्रदेश शासन ने किया और यदि हां, तो कहां-कहां और कब ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री दातार) : (क) से (ग). सूचना एकत्रित की जा रही है। सूचना प्राप्त होने ही एक विवरण सभा-पटल पर रख दिया जायगा।

**Survey of Border Areas**

**1237. Shri S. M. Banerjee:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the steps that have been taken to survey the area in the India-

Burma, India-China and India-Pakistan borders;

(b) the amount allotted for this purpose;

(c) whether a decision has been taken to raise a separate directorate for this purpose; and

(d) if so, what additional staff is likely to be recruited for the same?

**The Deputy Minister in the Ministry of Scientific Research and Cultural Affairs (Dr. M. M. Das):** (a) to (d). It will not be in the public interest to disclose this information.

**Bhilai Steel Plant**

**1238. Shri Daji:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) how many workers working as work-charged employees have been transferred to the operation side in the Bhilai Steel Plant from 1st January, 1961 to 31st March, 1962; and

(b) in how many of such cases salaries have been fixed and in how many cases the salaries for operational jobs have not yet been fixed?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):** (a) 1532.

(b) Salaries have been fixed in all the cases.

**State Legislative Council Election**

**1239. { Shri Manoharan:  
Shri Rajaram:**

Will the Minister of Law be pleased to state:

(a) why the elementary school teachers are excluded from exercising their franchise in the teachers' constituency in the State Legislative Council Election;

(b) whether Government have received any proposal to this effect including the elementary school teachers from the Madras State Govern-